

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-02-2022

Date : 23.02.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	7994/2022	23.02.2022	WPC (OA) - 612/2012	S.B.UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
2	7995/2022	23.02.2022	WP (C) - 5093/2022	M.R. ROURTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
3	7996/2022	23.02.2022	WP (C) - 4999/2022	M.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
4	7997/2022	23.02.2022	WP (C) - 3832/2022	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
5	7998/2022	23.02.2022	WP (C) - 3830/2022	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
6	7999/2022	23.02.2022	WP (C) - 3829/2022	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
7	8000/2022	23.02.2022	WP (C) - 1852/2022	A.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
8	8001/2022	23.02.2022	WP (C) - 1847/2022	A.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)
9	8002/2022	23.02.2022	WP (C) - 1850/2022	A.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-)

			022			OLD				No-)
10	8003/2022	23.02.2022	WP (C) - 5015/2022	B.P.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
11	8004/2022	23.02.2022	WP (C) - 5028/2022	R.K.DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
12	8005/2022	23.02.2022	WP (C) - 2082/2022	BISHNU PRIYA PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
13	8006/2022	23.02.2022	WP (C) - 1734/2022	SAPAN KUMAR PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
14	8007/2022	23.02.2022	WP (C) - 1736/2022	SAPAN KUMAR PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
15	8008/2022	23.02.2022	MACA-1349/2016	A.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-02-21			(Se at No-)
16	8009/2022	23.02.2022	MACA-966/2017	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 5000-01-01			(Se at No-)
17	8010/2022	23.02.2022	WP (C) - 88/2022	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Se at No-)
18	8011/2022	23.02.2022	WP (C) - 1658/2022	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
19	8012/2022	23.02.2022	WP (C) - 3823/2022	KARUNAKAR RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
20	8013/2022	23.02.2022	WP (C) - 5107/2022	BIDYADHAR MANSINGHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
21	8014/2022	23.02.2022	WP (C) - 3105/2022	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-)
22	8015/	23.02.2022	WP (C) -	TAPAN	C.O.	COURT	Order Dtd. 2022-			(Se

	2022	022	4921/2 022	SWAIN		NO. 3 OLD	02-22			at No-)
23	8016/ 2022	23.02.2 022	WP (C) - 1806/2 022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No-)
24	8017/ 2022	23.02.2 022	WP (C) - 4922/2 022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No-)
25	8018/ 2022	23.02.2 022	WP (C) - 5106/2 022	BIDYADHA R MANSINGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No-)
26	8019/ 2022	23.02.2 022	WP (C) - 1766/2 022	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No-)
27	8020/ 2022	23.02.2 022	WP (C) - 4503/2 022	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No-)
28	8021/ 2022	23.02.2 022	ABLAPL - 1312/2 022	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-15		CRIMI NAL MISC- 3	(Se at No- 14)
29	8022/ 2022	23.02.2 022	WP (C) - 16329/ 2007	JYOTI RANJAN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022- 02-17			(Se at No- 14)
30	8023/ 2022	23.02.2 022	WP (C) - 3941/2 022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No- 14)
31	8024/ 2022	23.02.2 022	WP (C) - 16269/ 2007	JYOTI RANJAN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022- 02-17			(Se at No- 14)
32	8025/ 2022	23.02.2 022	WP (C) - 4282/2 022	M/S. SIDHARTH PRASAD DAS, M.S.BEHE RA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 119)
33	8026/ 2022	23.02.2 022	WP (C) - 1947/2 022	P.BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-22			(Se at No- 119)

34	8027/2022	23.02.2022	WPC (OA C) - 1281/2012	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-119)
35	8028/2022	23.02.2022	WPC (OA C) - 927/2017	L.RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-119)
36	8029/2022	23.02.2022	WP (C) - 16316/2007	JYOTI RANJAN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(Se at No-119)
37	8030/2022	23.02.2022	WPC (OA C) - 603/2012	M.K.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-119)
38	8031/2022	23.02.2022	WP (C) - 4521/2022	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-119)
39	8032/2022	23.02.2022	WP (C) - 16269/2007	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(Se at No-119)
40	8033/2022	23.02.2022	WP (C) - 16269/2007	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(Se at No-119)
41	8034/2022	23.02.2022	WP (C) - 16316/2007	J.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(Se at No-119)
42	8035/2022	23.02.2022	BLAPL-10649/2021	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Se at No-119)
43	8036/2022	23.02.2022	BLAPL-11348/2021	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Se at No-119)
44	8037/2022	23.02.2022	ABLAPL -	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Se at

			14813/ 2021							No- 119)
45	8038/ 2022	23.02.2 022	BLAPL- 10110/ 2021	H.K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(Se at No- 119)
46	8039/ 2022	23.02.2 022	WP(C)- 1000/2 022	D SAHOO	GENE RAL		Order Dtd. 2022- 02-15			(Se at No- 119)
47	8040/ 2022	23.02.2 022	BLAPL- 1247/2 022	B. PANDA	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)
48	8041/ 2022	23.02.2 022	BLAPL- 373/20 22	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 119)
49	8042/ 2022	23.02.2 022	BLAPL- 1236/2 022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)
50	8043/ 2022	23.02.2 022	BLAPL- 503/20 22	B. SINGH	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(Se at No- 119)
51	8044/ 2022	23.02.2 022	BLAPL- 1239/2 022	A.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)
52	8045/ 2022	23.02.2 022	BLAPL- 1232/2 022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)
53	8046/ 2022	23.02.2 022	BLAPL- 1229/2 022	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)
54	8047/ 2022	23.02.2 022	BLAPL- 768/20 22	P.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 119)

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55	8048/ 2022	23.02.2 022	BLAPL- 9123/2 021	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22		CRIMI NAL MISC- 3	(Se at No- 3)
56	8049/ 2022	23.02.2 022	BLAPL- 6/2022	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022- 02-22			(Se at No- 3)
57	8050/ 2022	23.02.2 022	BLAPL- 943/20 22	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
58	8051/ 2022	23.02.2 022	BLAPL- 958/20 22	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
59	8052/ 2022	23.02.2 022	BLAPL- 960/20 22	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
60	8053/ 2022	23.02.2 022	BLAPL- 1117/2 022	M.R.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
61	8054/ 2022	23.02.2 022	BLAPL- 857/20 22	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
62	8055/ 2022	23.02.2 022	BLAPL- 1246/2 022	J.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
63	8056/ 2022	23.02.2 022	BLAPL- 10083/ 2021	JAGANNAT H KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022- 02-22			(Se at No- 3)
64	8057/ 2022	23.02.2 022	BLAPL- 11508/ 2021	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(Se at No- 3)
65	8058/ 2022	23.02.2 022	WP (C) - 38108/ 2021	D. DAS	C.O.	COURT NO. 24	Order Dtd. 2022- 02-22			(Se at No- 3)
66	8059/ 2022	23.02.2 022	WP (C) - 3568/2 022	P.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2022- 02-21		WRIT BRANC H (DIVI SION BENCH	(Se at No- 111)

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67	8060/2022	23.02.2022	WP (C) - 916/2022	K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-111)
68	8061/2022	23.02.2022	WP (C) - 448/2022	K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-111)
69	8062/2022	23.02.2022	CRLREV - 551/2021	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2022-02-22		CRIMINAL REVISION	(Seat No-1)
70	8063/2022	23.02.2022	WP (C) - 445/2022	K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
71	8064/2022	23.02.2022	CRLMP-2177/2021	D. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
72	8065/2022	23.02.2022	WP (C) - 3239/2022	P.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
73	8066/2022	23.02.2022	WP (C) - 4474/2022	P. K. PANI	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
74	8067/2022	23.02.2022	WP (C) - 3243/2022	P.K. PANI	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
75	8068/2022	23.02.2022	CRLREV - 552/2021	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2022-02-22		CRIMINAL REVISION	(Seat No-1)
76	8069/2022	23.02.2022	WP (C) - 3278/2022	S. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
77	8070/2022	23.02.2022	WP (C) - 3245/2022	P.K. PANI	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
78	8071/2022	23.02.2022	WP (C) - 2219/2015	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Seat No-1)

79	8072/2022	23.02.2022	WP (C) - 3250/2022	P.K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Seat No-1)
80	8073/2022	23.02.2022	BLAPL-7762/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
81	8074/2022	23.02.2022	WP (C) - 3255/2022	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
82	8075/2022	23.02.2022	CRLA-84/2022	S.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRIMINAL APPEAL	(Seat No-1)
83	8076/2022	23.02.2022	WP (C) - 3257/2022	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
84	8077/2022	23.02.2022	BLAPL-7767/2021	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
85	8078/2022	23.02.2022	WP (C) - 4464/2022	BHASKAR SAMANTARAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
86	8079/2022	23.02.2022	BLAPL-7240/2021	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-1)
87	8080/2022	23.02.2022	WP (C) - 1603/2022	ANIL SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
88	8081/2022	23.02.2022	CRLMP-303/2022	G. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
89	8082/2022	23.02.2022	WP (C) - 1775/2022	B. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
90	8083/2022	23.02.2022	CRLMP-148/2022	P.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-02-21			(Seat No-1)
91	8084/2022	23.02.2022	BLAPL-7024/2021	L. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-1)

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92	8085/2022	23.02.2022	WP (C) - 2662/2022	BALARAM SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-1)
93	8086/2022	23.02.2022	CRLMP-263/2022	MANAS RANJAN BADAJENA	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
94	8087/2022	23.02.2022	BLAPL-6717/2021	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-1)
95	8088/2022	23.02.2022	CRLMP-258/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
96	8089/2022	23.02.2022	WP (C) - 37637/2021	R.K.BARI K	C.O.	COURT NO. 24	Order Dtd. 2022-02-21			(Seat No-1)
97	8090/2022	23.02.2022	WPC (OAC) - 3001/2017	P. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Seat No-1)
98	8091/2022	23.02.2022	CRLMP-257/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-1)
99	8092/2022	23.02.2022	CRLREV - 287/2017	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22		CRIMINAL REVISION	(Seat No-2)
100	8093/2022	23.02.2022	WP (C) - 5121/2022	P.K.PATRI	C.O.	COURT NO. 24	Order Dtd. 2022-02-22		WRIT BRANCH-1	(Seat No-2)
101	8094/2022	23.02.2022	CRLMP-299/2022	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-2)
102	8095/2022	23.02.2022	WP (C) - 1773/2022	B. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-2)
103	8096/2022	23.02.2022	WP (C) - 2975/2022	JNANA RANJAN KAR	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No-2)
104	8097/2022	23.02.2022	WP (C) - 1774/2	B. PANDA	C.O.	COURT NO.	Order Dtd. 2022-02-22			(Seat)

			022			24				No-2)
10	8098/2022	23.02.2022	WA-295/2019	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Se at No-2)
10	8099/2022	23.02.2022	WPCRL-985/2013	A.K.SAHO	C.O.	COURT NO. 9	Order Dtd. 2022-02-21			(Se at No-2)
10	8100/2022	23.02.2022	WA-294/2019	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Se at No-2)
10	8101/2022	23.02.2022	CRLMP-268/2022	S.K.SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Se at No-2)
10	8102/2022	23.02.2022	CONTC-6909/2021	B.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		CONTE MPT	(Se at No-1)
11	8103/2022	23.02.2022	ABLAPL - 2374/2020	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
11	8104/2022	23.02.2022	ABLAPL - 1563/2020	J.R.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
11	8105/2022	23.02.2022	ABLAPL - 1231/2020	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
11	8106/2022	23.02.2022	ABLAPL - 2495/2020	LAXMIDHAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
11	8107/2022	23.02.2022	CONTC-3470/2021	B.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		CONTE MPT	(Se at No-1)
11	8108/2022	23.02.2022	ABLAPL - 1229/2020	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
11	8109/2022	23.02.2022	MATA-19/2021	SARAT DASH	C.O.	COURT NO. 4	Order Dtd. 2022-02-21		FIRST APPEAL	(Se at No-1)
11	8110/	23.02.2022	WP (C) -	L. SINGH	C.O.	COURT	Order Dtd. 2022-			(Se

7	2022	022	20998/2010			NO. 3	02-22			at No-1)
118	8111/2022	23.02.2022	ABLAPL - 2492/2020	G. S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
119	8112/2022	23.02.2022	ABLAPL - 2462/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-1)
120	8113/2022	23.02.2022	WP (C) - 2802/2022	B.K. MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
121	8114/2022	23.02.2022	ABLAPL - 2498/2020	H. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
122	8115/2022	23.02.2022	ABLAPL - 475/2021	D.SAHU	C.O.	COURT NO. 25	Order Dtd. 5000-01-01			(Se at No-104)
123	8116/2022	23.02.2022	ABLAPL - 2497/2020	M. R. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
124	8117/2022	23.02.2022	WP (C) - 1349/2022	A.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-104)
125	8118/2022	23.02.2022	ABLAPL - 2470/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
126	8119/2022	23.02.2022	BLAPL-4808/2021	JAGANNATH KAMILA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-104)
127	8120/2022	23.02.2022	WP (C) - 1349/2022	B.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-104)

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12	8121/2022	23.02.2022	ABLAPL - 2467/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
12	8122/2022	23.02.2022	WA-302/2019	B.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Se at No-104)
13	8123/2022	23.02.2022	ABLAPL - 2457/2020	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
13	8124/2022	23.02.2022	WA-297/2019	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Se at No-104)
13	8125/2022	23.02.2022	RSA-184/2012	L SAHOO	GENERAL		Order Dtd. 2022-01-21			(Se at No-104)
13	8126/2022	23.02.2022	ABLAPL - 2455/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
13	8127/2022	23.02.2022	BLAPL-9311/2021	M.R.DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-104)
13	8128/2022	23.02.2022	ABLAPL - 2454/2020	SOMANATH BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
13	8129/2022	23.02.2022	ABLAPL - 2448/2020	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-104)
13	8130/2022	23.02.2022	ITA-19/2012	D.D.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-02-21		CIVIL REVISION	(Se at No-1)
13	8131/2022	23.02.2022	RSA-182/2020	P.K.LENKA	C.O.	COURT NO.	Order Dtd. 2022-02-22			(Se at

			10			25				No-1)
13	8132/2022	23.02.2022	ITA-19/2012	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-21		CIVIL REVISION	(Seat No-1)
14	8133/2022	23.02.2022	SA-218/1999	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
14	8134/2022	23.02.2022	ITA-18/2012	D.D.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-02-21		CIVIL REVISION	(Seat No-1)
14	8135/2022	23.02.2022	ABLAPL - 2443/2020	B. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
14	8136/2022	23.02.2022	ITA-18/2012	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-21		CIVIL REVISION	(Seat No-1)
14	8137/2022	23.02.2022	ABLAPL - 2443/2020	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
14	8138/2022	23.02.2022	ITA-79/2012	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Seat No-1)
14	8139/2022	23.02.2022	ABLAPL - 2447/2020	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
14	8140/2022	23.02.2022	RFA-141/2008	J.D.MUDULI	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-1)
14	8141/2022	23.02.2022	ITA-77/2013	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Seat No-1)
14	8142/2022	23.02.2022	WA-296/2019	B.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No-1)
15	8143/2022	23.02.2022	ABLAPL - 2442/2020	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-1)
15	8144/	23.02.2022	ABLAPL	SAMBEET	C.O.	COURT	Order Dtd. 2022-			(Se

1	2022	022	- 2440/2 020	PATTANAY AK		NO. 1	02-22			at No- 1)
15	8145/ 2 2022	23.02.2 022	ABLAPL - 2434/2 020	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 02-22			(Se at No- 1)
15	8146/ 3 2022	23.02.2 022	ITA- 93/201 3	T.K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 02-21			(Se at No- 1)
15	8147/ 4 2022	23.02.2 022	ABLAPL - 2433/2 020	MAHES DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 02-22			(Se at No- 1)
15	8148/ 5 2022	23.02.2 022	ITA- 7/2013	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 02-21			(Se at No- 1)
15	8149/ 6 2022	23.02.2 022	WP (C) - 20387/ 2017	D.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 104)
15	8150/ 7 2022	23.02.2 022	ABLAPL - 2417/2 020	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
15	8151/ 8 2022	23.02.2 022	ITA- 42/201 2	D.K. SAHU	C.O.	COURT NO. 21	Order Dtd. 2022- 02-21			(Se at No- 104)
15	8152/ 9 2022	23.02.2 022	ABLAPL - 2407/2 020	TRILOCHA N BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
16	8153/ 0 2022	23.02.2 022	WP (C) - 17433/ 2015	M.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022- 02-21			(Se at No- 104)
16	8154/ 1 2022	23.02.2 022	WP (C) - 7653/2 007	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21			(Se at No- 104)
16	8155/ 2 2022	23.02.2 022	ABLAPL - 2434/2 020	PRASANT	C.O.	COURT NO. 1	Order Dtd. 2022- 02-22			(Se at No- 1)

2	2022	022	- 2404/2 020	KUMAR BARIK		NO. 2 OLD	02-22			at No- 104)
16 3	8156/ 2022	23.02.2 022	WP (C) - 4052/2 010	K.C.PAND A	C.O.	IN CHAMB ERS	Order Dtd. 2022- 02-21			(Se at No- 104)
16 4	8157/ 2022	23.02.2 022	ABLAPL - 2400/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
16 5	8158/ 2022	23.02.2 022	WP (C) - 3098/2 008	D.D.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-21			(Se at No- 104)
16 6	8159/ 2022	23.02.2 022	ABLAPL - 2398/2 020	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
16 7	8160/ 2022	23.02.2 022	WP (C) - 14358/ 2013	D.D.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-21			(Se at No- 104)
16 8	8161/ 2022	23.02.2 022	ABLAPL - 2397/2 020	TRILOCHA N BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
16 9	8162/ 2022	23.02.2 022	WP (C) - 4052/2 010	A.K.SAHO O	C.O.	IN CHAMB ERS	Order Dtd. 2022- 02-21			(Se at No- 104)
17 0	8163/ 2022	23.02.2 022	ABLAPL - 2394/2 020	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 104)
17 1	8164/ 2022	23.02.2 022	WP (C) - 14358/ 2013	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-21			(Se at No- 104)
17 2	8165/ 2022	23.02.2 022	ABLAPL - 2393/2	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No-

			020							104)
17	8166/2022	23.02.2022	WP (C) - 2839/2010	K. SAHOO	C.O.	IN CHAMBERS	Order Dtd. 2022-02-21			(Seat No-104)
17	8167/2022	23.02.2022	ABLAPL - 2392/2020	CHHABI RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Seat No-104)
17	8168/2022	23.02.2022	WP (C) - 1790/2015	P. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-02-21			(Seat No-104)
17	8169/2022	23.02.2022	WP (C) - 11082/2014	K.C.PANDA	C.O.	COURT NO. 16	Order Dtd. 5000-01-01			(Seat No-104)
17	8170/2022	23.02.2022	WP (C) - 1840/2008	S.S. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2022-02-21			(Seat No-104)
17	8171/2022	23.02.2022	WP (C) - 8148/2003	T DAS	GENERAL		Order Dtd. 2005-03-07 Petition, Annexure, Entire Order,		WRIT BRANCH-4	(Seat No-37)
17	8172/2022	23.02.2022	ABLAPL - 2409/2020	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Seat No-37)
18	8173/2022	23.02.2022	ABLAPL - 2458/2020	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-37)
18	8174/2022	23.02.2022	ABLAPL - 2485/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-37)
18	8175/2022	23.02.2022	ABLAPL - 2028/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-37)
18	8176/2022	23.02.2022	WP (C) - 15471/2008	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No-37)

18	8177/2022	23.02.2022	WP (C) - 9780/2008	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Se at No-37)
18	8178/2022	23.02.2022	WP (C) - 36216/2021	S.K.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-37)
18	8179/2022	23.02.2022	WP (C) - 37467/2021	M.JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-37)
18	8180/2022	23.02.2022	WP (C) - 3762/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
18	8181/2022	23.02.2022	WP (C) - 3681/2022	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
18	8182/2022	23.02.2022	WP (C) - 7574/2005	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-113)
19	8183/2022	23.02.2022	WP (C) - 13455/2009	T.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-02-21			(Se at No-113)
19	8184/2022	23.02.2022	WP (C) - 7574/2005	S.B.UDGATA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-113)
19	8185/2022	23.02.2022	WP (C) - 8976/2004	S.K.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-113)
19	8186/2022	23.02.2022	WP (C) - 5432/2019	R.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-02-21			(Se at No-113)
19	8187/	23.02.2022	WP (C) -	T.K.	C.O.	CHIEF	Order Dtd. 2022-		WRIT	(Se

4	2022	022	3124/2022	NAYAK		JUSTICE'S COURT	02-21		BRANCH (DIVISION BENCH)	at No-107)
195	8188/2022	23.02.2022	WP (C) - 2908/2013	R.K.MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2022-02-21			(Seat No-107)
196	8189/2022	23.02.2022	WP (C) - 13159/2004	R.K.MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022-02-21			(Seat No-107)
197	8190/2022	23.02.2022	WP (C) - 1351/2022	SAROJKUMARDASH	C.O.	COURT NO. 9	Order Dtd. 2022-02-21			(Seat No-107)
198	8191/2022	23.02.2022	WP (C) - 29328/2019	S.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2022-02-21			(Seat No-107)
199	8192/2022	23.02.2022	WP (C) - 12035/2019	UMAKANTACHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-107)
200	8193/2022	23.02.2022	WPC (OAC) - 2051/2012	M.R.ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-02-21			(Seat No-107)
201	8194/2022	23.02.2022	WP (C) - 2307/2010	B.K.DAS	C.O.	COURT NO. 9	Order Dtd. 2022-02-17			(Seat No-107)
202	8195/2022	23.02.2022	CMAPL-55/2022	A.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-107)
203	8196/2022	23.02.2022	WP (C) - 1878/2016	P.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-22		WRIT BRANCH-3	(Seat No-28)
204	8197/2022	23.02.2022	WP (C) - 2332/2	B.K.PATI	C.O.	COURT NO.	Order Dtd. 2022-02-22		WRIT BRANCH	(Seat

			022			25			H-4	No-38)
20	8198/2022	23.02.2022	WP (C) - 20056/2016	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-38)
20	8199/2022	23.02.2022	CRLA-722/2021	M.C. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Se at No-1)
20	8200/2022	23.02.2022	WP (C) - 20056/2016	A.K.BEHE RA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-1)
20	8201/2022	23.02.2022	WP (C) - 35776/2021	S.K.MISH RA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-1)
20	8202/2022	23.02.2022	CMAPL-184/2020	S PANDA	GENERAL		PetitionAnnexure ,			(Se at No-1)
21	8203/2022	23.02.2022	WP (C) - 35776/2021	M.BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-1)
21	8204/2022	23.02.2022	CMAPL-368/2021	G.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Se at No-1)
21	8205/2022	23.02.2022	ITA-5/2013	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-1)
21	8206/2022	23.02.2022	ITA-125/2012	D.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Se at No-1)
21	8207/2022	23.02.2022	ITA-96/2013	D.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Se at No-1)
21	8208/2022	23.02.2022	ITA-80/2013	T.K.NAYA K	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Se at No-1)
21	8209/2022	23.02.2022	ITA-5/2014	D.D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21		CIVIL REVISION	(Se at No-1)
21	8210/	23.02.2022	ITA-	T.K.NAYA	C.O.	CHIEF	Order Dtd. 2022-		CIVIL	(Se

7	2022	022	5/2014	K		JUSTI CE'S COURT	02-21		REVIS ION	at No- 1)
21	8211/ 2022	23.02.2 022	WP (C) - 8271/2 008	R.K.MOHA PATRA	C.O.	IN CHAMB ERS	Order Dtd. 2022- 02-21			(Se at No- 1)
21	8212/ 2022	23.02.2 022	WP (C) - 11715/ 2008	S.C. DASH	C.O.	IN CHAMB ERS	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8213/ 2022	23.02.2 022	WP (C) - 7693/2 007	G.SUNDAR A	C.O.	IN CHAMB ERS	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8214/ 2022	23.02.2 022	WP (C) - 4870/2 022	B.K.PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8215/ 2022	23.02.2 022	ABLAPL - 12802/ 2020	P.K.NAYA K	C.O.	COURT NO. 25	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8216/ 2022	23.02.2 022	ABLAPL - 12803/ 2020	P.K.NAYA K	C.O.	COURT NO. 25	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8217/ 2022	23.02.2 022	WP (C) - 2877/2 022	KRUSHNA CHANDRA RATHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-21			(Se at No- 1)
22	8218/ 2022	23.02.2 022	WP (C) - 4808/2 022	D.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-18		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 104 BENCH)
22	8219/ 2022	23.02.2 022	WP (C) - 4894/2 022	D.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-18		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 104 BENCH)
22	8220/ 2022	23.02.2 022	CRLA- 313/20 21	S.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-21		CRIMI NAL APPEA L	(Se at No- 1)
22	8221/ 2022	23.02.2 022	WP (C) - 4103/2 022	D.K.SAHU	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022- 02-21		WRIT BRANC H	(Se at No-

						COURT			(DIVISION BENCH)	118)
22	8222/2022	23.02.2022	WP (C) - 5601/2010	B.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Seat No-118)
23	8223/2022	23.02.2022	CRLREV - 435/2021	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2021-12-02			(Seat No-118)
23	8224/2022	23.02.2022	CRLMC-1339/2021	BIDYADHAR MANSINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRIMINAL MISC-2	(Seat No-17)
23	8225/2022	23.02.2022	CRLMC-2476/2021	U.P. BAG	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRIMINAL MISC-1	(Seat No-6)
23	8226/2022	23.02.2022	ABLAPL - 2379/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No-6)
23	8227/2022	23.02.2022	CRLA-791/2019	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
23	8228/2022	23.02.2022	CRLA-115/2022	R.K.MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
23	8229/2022	23.02.2022	CRLA-545/2020	J.P.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
23	8230/2022	23.02.2022	CRLA-790/2019	MR.CHITTA RANJAN SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
23	8231/2022	23.02.2022	CRLA-680/2021	J.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
23	8232/2022	23.02.2022	CRLA-503/2021	S.CHOUDHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Seat No-1)
24	8233/	23.02.2	CRLA-	BISWARAN	C.O.	COURT	Order Dtd. 2022-		CRIMI	(Se

0	2022	022	606/2021	JAN DALAI		NO. 9 OLD	02-21		NAL APPEAL	at No-1)
24	8234/2022	23.02.2022	CRLA-785/2021	D.SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Se at No-1)
24	8235/2022	23.02.2022	WP (C) - 625/2018	K.C.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Se at No-1)
24	8236/2022	23.02.2022	WP (C) - 5536/2015	T.K.CHOWDRY	C.O.	COURT NO. 26	Order Dtd. 2022-02-22			(Se at No-1)
24	8237/2022	23.02.2022	WP (C) - 4318/2014	K.SAHOO	C.O.	COURT NO. 26	Order Dtd. 2022-02-22			(Se at No-1)
24	8238/2022	23.02.2022	WP (C) - 17930/2012	S.B.UDGATA	C.O.	COURT NO. 5	Order Dtd. 2022-02-22			(Se at No-1)
24	8239/2022	23.02.2022	WP (C) - 8805/2014	R.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-02-22			(Se at No-1)
24	8240/2022	23.02.2022	WP (C) - 2797/2016	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Se at No-1)
24	8241/2022	23.02.2022	WP (C) - 20855/2012	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Se at No-1)
24	8242/2022	23.02.2022	WPC (OA) - 1894/2011	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-1)
25	8243/2022	23.02.2022	WPC (OA) - 1895/2011	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-1)
25	8244/2022	23.02.2022	WP (C) - 4296/2022	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		WRIT BRANCH-2	(Se at No-9)
25	8245/2022	23.02.2022	WP (C) - 3954/2022	S.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Se at No-9)

25	8246/2022	23.02.2022	TRP (C) - 35/2022	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		M.J.C .	(Se at No-1)
25	8247/2022	23.02.2022	TRP (C) - 32/2022	MIHIR KANTA RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		M.J.C .	(Se at No-1)
25	8248/2022	23.02.2022	TRPCRL - 104/2021	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Se at No-1)
25	8249/2022	23.02.2022	ABLAPL - 12889/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-1)
25	8250/2022	23.02.2022	ABLAPL - 11411/2020	PARSURAM DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-1)
25	8251/2022	23.02.2022	CRLMC-85/2022	BINAYA BHUSAN ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Se at No-1)
25	8252/2022	23.02.2022	CRLMC-102/2022	R.K.MOHA PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRMIN AL MISC-2	(Se at No-17)
26	8253/2022	23.02.2022	CMAPL-48/2022	M.JATI	C.O.	COURT NO. 22	Order Dtd. 2022-02-22		M.J.C .	(Se at No-1)
26	8254/2022	23.02.2022	CMP-97/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-22		WRIT BRANC H-7	(Se at No-18)
26	8255/2022	23.02.2022	TRP (C) - 289/2021	P.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
26	8256/2022	23.02.2022	WP (C) - 40890/2021	M.K.PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Se at No-18)
26	8257/2022	23.02.2022	WP (C) - 2075/2022	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
26	8258/2022	23.02.2022	WP (C) - 4821/2022	B.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)

										18)
26	8259/2022	23.02.2022	WP (C) - 5134/2022	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
26	8260/2022	23.02.2022	WP (C) - 5147/2022	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
26	8261/2022	23.02.2022	WP (C) - 1886/2022	S.MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
26	8262/2022	23.02.2022	WP (C) - 2068/2022	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
27	8263/2022	23.02.2022	WP (C) - 3113/2022	P.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
27	8264/2022	23.02.2022	WP (C) - 4741/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
27	8265/2022	23.02.2022	ABLAPL - 1422/2022	S.C.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
27	8266/2022	23.02.2022	WP (C) - 4934/2022	M.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Se at No-18)
27	8267/2022	23.02.2022	CRLMC-133/2022	B. N. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRMINAL MISC-2	(Se at No-17)
27	8268/2022	23.02.2022	CRLMC-64/2022	YUVARAJ PAREKH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21		CRIMINAL MISC-1	(Se at No-8)
27	8269/2022	23.02.2022	CRLMC-54/2022	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Se at No-8)
27	8270/2022	23.02.2022	CRLMC-51/2022	S.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21		CRIMINAL MISC-1	(Se at No-8)
27	8271/2022	23.02.2022	CRLMC-40/2022	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-21			(Se at

			2			OLD				No-8)
27	8272/2022	23.02.2022	CRLMC-39/2022	P.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21		CRIMINAL MISC-1	(Se at No-8)
28	8273/2022	23.02.2022	WP (C) - 41755/2021	D. K. NAIK	GENERAL		Order Dtd. 2022-01-31			(Se at No-8)
28	8274/2022	23.02.2022	CRLA-468/2020	P.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21			(Se at No-8)
28	8275/2022	23.02.2022	WP (C) - 33421/2021	DR.SIMAN CHALLA RANJIT	C.O.	COURT NO. 25	Order Dtd. 2022-02-22		WRIT BRANCH-3	(Se at No-14)
28	8276/2022	23.02.2022	CRLMC-48/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-14)
28	8277/2022	23.02.2022	WP (C) - 3125/2022	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Se at No-14)
28	8278/2022	23.02.2022	ABLAPL - 1398/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-14)
28	8279/2022	23.02.2022	ABLAPL - 12001/2020	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-14)
28	8280/2022	23.02.2022	ABLAPL - 1404/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-14)
28	8281/2022	23.02.2022	CRLMC-27/2022	B.R.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-14)
28	8282/2022	23.02.2022	ABLAPL - 1413/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-14)
29	8283/2022	23.02.2022	ABLAPL - 1416/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-14)
29	8284/	23.02.2	ABLAPL	G.SAHOO	C.O.	COURT	Order Dtd. 2022-			(Se

1	2022	022	- 1437/2 022			NO. 9 OLD	02-22			at No- 14)
29	8285/ 2022	23.02.2 022	ABLAPL - 1417/2 022	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 14)
29	8286/ 2022	23.02.2 022	ABLAPL - 1420/2 022	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 14)
29	8287/ 2022	23.02.2 022	ABLAPL - 1436/2 022	G.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 14)
29	8288/ 2022	23.02.2 022	ABLAPL - 1423/2 022	S.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22		CRIMI NAL MISC- 3	(Se at No- 18)
29	8289/ 2022	23.02.2 022	ABLAPL - 1434/2 022	N.C. SINHA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 18)
29	8290/ 2022	23.02.2 022	ABLAPL - 1424/2 022	P. R. PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 18)
29	8291/ 2022	23.02.2 022	ABLAPL - 1425/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22		CRIMI NAL MISC- 3	(Se at No- 18)
29	8292/ 2022	23.02.2 022	ABLAPL - 1427/2 022	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 18)
30	8293/ 2022	23.02.2 022	ABLAPL - 1428/2 022	B.S.SWAI N	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-23			(Se at No- 18)
30	8294/ 2022	23.02.2 022	ABLAPL - 1397/2 022	S.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 18)
30	8295/ 2022	23.02.2 022	ABLAPL - 12844/ 2020	B.MOHANT Y	C.O.	COURT NO. 25	Order Dtd. 2022- 02-21			(Se at No- 18)
30	8296/ 2022	23.02.2 022	ABLAPL - 1396/2 022	ARTATRAN A PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(Se at No- 18)

30	8297/2022	23.02.2022	ABLAPL - 1394/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
30	8298/2022	23.02.2022	ABLAPL - 12852/2020	G.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-18)
30	8299/2022	23.02.2022	ABLAPL - 1383/2022	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
30	8300/2022	23.02.2022	ABLAPL - 12849/2020	S.PATRO	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-18)
30	8301/2022	23.02.2022	ABLAPL - 1357/2022	B. N. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
30	8302/2022	23.02.2022	ABLAPL - 12846/2020	M.BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-18)
31	8303/2022	23.02.2022	ABLAPL - 1310/2022	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
31	8304/2022	23.02.2022	ABLAPL - 1306/2022	ASHOK KUMAR RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Se at No-18)
31	8305/2022	23.02.2022	ABLAPL - 12796/2020	K.N.SAHO O	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-18)
31	8306/2022	23.02.2022	ABLAPL - 10846/2020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Se at No-18)
31	8307/2022	23.02.2022	CRLA-600/2020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(Se at No-1)
31	8308/2022	23.02.2022	ABLAPL - 12242/2020	A. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-02-18		CRIMINAL MISC-3	(Se at No-4)
31	8309/2022	23.02.2022	ABLAPL - 12242/	S.K.BHAN JADEO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18		CRIMINAL MISC-	(Se at No-

			2020						3	4)
31	8310/2022	23.02.2022	CRLMC-19/2022	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22		CRIMINAL MISC-1	(Seat No-8)
31	8311/2022	23.02.2022	CRLMC-5/2022	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No-8)
31	8312/2022	23.02.2022	ABLAPL - 15308/2020	N.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-18		CRIMINAL MISC-2	(Seat No-10)
32	8313/2022	23.02.2022	ABLAPL - 12922/2020	M. D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-10)
32	8314/2022	23.02.2022	ABLAPL - 12939/2020	S.K.BHAN JADEO	C.O.	COURT NO. 25	Order Dtd. 2022-02-22		CRIMINAL MISC-1	(Seat No-2)
32	8315/2022	23.02.2022	ABLAPL - 12913/2020	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No-2)
32	8316/2022	23.02.2022	WP (C) - 38874/2021	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Seat No-2)
32	8317/2022	23.02.2022	CMP-112/2022	R.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-22		WRIT BRANCH-8	(Seat No-40)
32	8318/2022	23.02.2022	CMP-37/2022	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-22			(Seat No-40)
32	8319/2022	23.02.2022	ABLAPL - 1439/2022	P.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No-40)
32	8320/2022	23.02.2022	WP (C) - 10502/2019	A. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No-40)
32	8321/2022	23.02.2022	RSA-150/2013	SUVENDU BARIK	GENERAL		Order Dtd. 2018-04-12 Judgement Dtd. 2018-04-12, Lower Court Record, Decree,		SECOND APPEAL	(Seat No-6)
32	8322/	23.02.2022	BLAPL-	A.	C.O.	COURT	Order Dtd. 2022-		CRIMI	(Se

9	2022	022	643/2022	MOHANTY		NO. 2 OLD	02-23		NAL MISC- 3	at No- 3)
33 0	8323/ 2022	23.02.2 022	WPC (OAC) - 370/20 12	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 3)
33 1	8324/ 2022	23.02.2 022	CRLREV - 179/20 16	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 3)
33 2	8325/ 2022	23.02.2 022	MACA- 756/20 16	S.K.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-22			(Se at No- 3)
33 3	8326/ 2022	23.02.2 022	MACA- 273/20 21	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21			(Se at No- 3)
33 4	8327/ 2022	23.02.2 022	MACA- 273/20 21	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21			(Se at No- 3)
33 5	8328/ 2022	23.02.2 022	CRLMP- 1819/2 021	BIJAYANA NDA DASH	C.O.	COURT NO. 11	Order Dtd. 2022- 02-21			(Se at No- 3)
33 6	8329/ 2022	23.02.2 022	MACA- 810/20 20	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21			(Se at No- 3)
33 7	8330/ 2022	23.02.2 022	BLAPL- 7733/2 021	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(Se at No- 3)
33 8	8331/ 2022	23.02.2 022	MACA- 810/20 20	K.C.NAYA K	C.O.	COURT NO. 22	Order Dtd. 2022- 02-21			(Se at No- 3)
33 9	8332/ 2022	23.02.2 022	BLAPL- 4440/2 020	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2022- 02-10			(Se at No- 3)
34 0	8333/ 2022	23.02.2 022	BLAPL- 7745/2 021	P.BASTIA	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(Se at No- 3)
34 1	8334/ 2022	23.02.2 022	RSA- 51/202 1	TRILOCHA N BAG	C.O.	COURT NO. 23	Order Dtd. 2022- 02-21		SECON D APPEA L	(Se at No- 1)

34	8335/2022	23.02.2022	BLAPL-7793/2021	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
34	8336/2022	23.02.2022	CONTC-1090/2022	M/S.DILLIP KU.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No-1)
34	8337/2022	23.02.2022	BLAPL-8029/2021	NIRANJAN HARICHAN DAN	C.O.	COURT NO. 12	Order Dtd. 2022-02-22			(Seat No-1)
34	8338/2022	23.02.2022	BLAPL-7753/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-1)
34	8339/2022	23.02.2022	BLAPL-7766/2021	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		CRMIN AL MISC-2	(Seat No-16)
34	8340/2022	23.02.2022	BLAPL-7769/2021	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-16)
34	8341/2022	23.02.2022	BLAPL-7784/2021	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-16)
34	8342/2022	23.02.2022	BLAPL-7796/2021	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-16)
35	8343/2022	23.02.2022	WP (C) - 913/2022	NIRANJAN MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-02-18		WRIT BRANC H-8	(Seat No-40)
35	8344/2022	23.02.2022	WP (C) - 5092/2022	B.N.SAHU	C.O.	COURT NO. 24	Order Dtd. 2022-02-22		WRIT BRANC H-7	(Seat No-5)
35	8345/2022	23.02.2022	MACA-503/2019	K.MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No-5)
35	8346/2022	23.02.2022	MACA-503/2019	DURGA CHARAN DEY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No-5)
35	8347/2022	23.02.2022	CRLMA-210/2021	R.K.OJHA	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No-)

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35	8348/2022	23.02.2022	BLAPL-11322/2021	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Se at No-5)
35	8349/2022	23.02.2022	BLAPL-10003/2021	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Se at No-5)
35	8350/2022	23.02.2022	BLAPL-9702/2021	S.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-5)
35	8351/2022	23.02.2022	BLAPL-9661/2021	B.N.SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-02-22			(Se at No-5)
35	8352/2022	23.02.2022	ABLAPL-11279/2021	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-22		CRIMINAL MISC-1	(Se at No-6)
36	8353/2022	23.02.2022	WPC (OAC) - 1559/2012	P.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-6)
36	8354/2022	23.02.2022	WP (C) - 1918/2022	A.K.ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22		WRIT BRANCH-8	(Se at No-42)
36	8355/2022	23.02.2022	WPC (OAC) - 1464/2012	P.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-42)
36	8356/2022	23.02.2022	WP (C) - 37584/2020	R.K.MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-42)
36	8357/2022	23.02.2022	WP (C) - 4354/2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Se at No-42)
36	8358/2022	23.02.2022	WP (C) - 1329/2022	B.K.BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-15			(Se at No-42)
36	8359/2022	23.02.2022	WP (C) - 4440/2022	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-121)

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367	8360/2022	23.02.2022	WP(C)-930/2022	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
368	8361/2022	23.02.2022	WP(C)-1634/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
369	8362/2022	23.02.2022	WP(C)-1634/2022	B. B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
370	8363/2022	23.02.2022	WP(C)-3811/2022	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Seat No-113)
371	8364/2022	23.02.2022	WP(C)-8321/2020	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2022-02-21			(Seat No-113)
372	8365/2022	23.02.2022	ABLAPL - 15877/2021	R.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No-113)
373	8366/2022	23.02.2022	CMPAT-4/2002	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-113)
374	8367/2022	23.02.2022	CMPAT-4/2002	M. M. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-113)
375	8368/2022	23.02.2022	CMPAT-4/2002	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-113)

37	8369/2022	23.02.2022	RVWPET - 13/2022	P. PANDA	GENERAL		Order Dtd. 2022-02-21		CIVIL REVISION	(Serial No-1)
37	8370/2022	23.02.2022	CMP-550/2019	G.R. PATRA	GENERAL		Order Dtd. 2022-01-11		WRIT BRANCH-6	(Serial No-16)
37	8371/2022	23.02.2022	TRP (C) - 216/2017	S.B.UDGATA	GENERAL		Order Dtd. 2022-02-15			(Serial No-16)
37	8372/2022	23.02.2022	WP (C) - 14140/2019	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Serial No-16)
38	8373/2022	23.02.2022	ABLAPL - 737/2022	R.K.MOHABHOI	GENERAL		Order Dtd. 2022-02-03			(Serial No-16)
38	8374/2022	23.02.2022	CRLREV - 413/2016	PRAKASH KUMAR JENA	C.O.		Order Dtd. 2022-02-22			(Serial No-16)
38	8375/2022	23.02.2022	ABLAPL - 718/2022	R.K.MOHABHOI	GENERAL		Order Dtd. 2022-02-03			(Serial No-16)
38	8376/2022	23.02.2022	BLAPL-10631/2021	SUVENDU BARIK	GENERAL		Order Dtd. 2022-01-21			(Serial No-16)
38	8377/2022	23.02.2022	BLAPL-5486/2017	S.BEHERA	GENERAL		Order Dtd. 2019-04-15Entire Order, Entire Document,		CRMINAL MISC-2	(Serial No-16)
38	8378/2022	23.02.2022	WP (C) - 602/2016	A. PARIDA	GENERAL		Order Dtd. 2016-02-17		WRIT BRANCH-11	(Serial No-63)
38	8379/2022	23.02.2022	WP (C) - 12485/2016	A. PARIDA	GENERAL		Order Dtd. 2021-08-23			(Serial No-63)
38	8380/2022	23.02.2022	WP (C) - 12487/2016	A. PARIDA	GENERAL		Order Dtd. 2021-08-23			(Serial No-63)
38	8381/2022	23.02.2022	WP (C) - 12484/2016	A. PARIDA	GENERAL		Order Dtd. 2021-08-23			(Serial No-63)

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389	8382/2022	23.02.2022	WP (C) - 4254/2010	P.K.MISHRA	GENERAL		Order Dtd. 2022-02-22			(Seat No-63)
390	8383/2022	23.02.2022	CMPAT-4/2002	AMIYA KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No-63)
391	8384/2022	23.02.2022	BLAPL-6934/2021	D.K.JENA	GENERAL		Order Dtd. 2021-12-21		CRIMINAL MISC-3	(Seat No-14)
392	8385/2022	23.02.2022	WP (C) - 15052/2017	D.K.JENA	GENERAL		Order Dtd. 2022-02-08			(Seat No-14)
393	8386/2022	23.02.2022	WP (C) - 197/2022	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2022-02-08			(Seat No-14)
394	8387/2022	23.02.2022	WP (C) - 13339/2016	P.K.MISHRA	GENERAL		Order Dtd. 2022-02-18			(Seat No-14)
395	8388/2022	23.02.2022	WPC (OA) - 4394/2012	M.R.BARIK	GENERAL		Order Dtd. 2022-02-21			(Seat No-14)
396	8389/2022	23.02.2022	ABLAPL - 1545/2020	B.K.SAHO	GENERAL		Order Dtd. 2022-02-15			(Seat No-14)
397	8390/2022	23.02.2022	ABLAPL - 15324/2019	S.PATTANAIK	GENERAL		Order Dtd. 2021-09-23			(Seat No-14)
398	8391/2022	23.02.2022	WP (C) - 40768/2021	M. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(Seat No-14)
399	8392/2022	23.02.2022	FA-95/2000	B.BAISAKH	GENERAL		Judgement Dtd. 2016-03-16 Entire Order,		FIRST APPEAL	(Seat No-6)
400	8393/2022	23.02.2022	WP (C) - 2096/2022	J.P.KAR	GENERAL		Order Dtd. 2022-02-10			(Seat No-6)
401	8394/2022	23.02.2022	WP (C) - 21385/	N.C. SINHA	GENERAL		Order Dtd. 2022-01-11			(Seat

			2021							No-6)
40	8395/2022	23.02.2022	WP (C) - 21331/2018	A.K.DAS	GENERAL		Judgement Dtd. 2022-02-22			(Se at No-6)
40	8396/2022	23.02.2022	WP (C) - 9477/2012	S.RATH	GENERAL		Order Dtd. 2012-05-17		WRIT BRANCH-7	(Se at No-18)
40	8397/2022	23.02.2022	WP (C) - 10638/2014	M.K. PANI	GENERAL		Order Dtd. 2014-07-14		WRIT BRANCH-6	(Se at No-16)
40	8398/2022	23.02.2022	WP (C) - 11277/2014	M.K. PANI	GENERAL		Order Dtd. 2014-07-02		WRIT BRANCH-3	(Se at No-13)
40	8399/2022	23.02.2022	WP (C) - 5099/2003	S.PATTANAIK	GENERAL		Order Dtd. 2019-11-15			(Se at No-13)
40	8400/2022	23.02.2022	WP (C) - 21387/2021	A.K.MISHRA	GENERAL		Order Dtd. 2021-08-09			(Se at No-13)
40	8401/2022	23.02.2022	BLAPL-1064/2021	P. K. HAZARY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22		CRMINAL MISC-2	(Se at No-16)
40	8402/2022	23.02.2022	WP (C) - 356/2007	A.K.MISHRA	GENERAL		Order Dtd. 2010-12-17		WRIT BRANCH-1	(Se at No-30)
41	8403/2022	23.02.2022	CMP-86/2022	P.K.PANI	GENERAL		Order Dtd. 2022-02-11			(Se at No-30)
41	8404/2022	23.02.2022	OJC-883/1983	S.C.CHOU DHARY	GENERAL		Order Dtd. 1985-04-18 Judgement Dtd. 1985-04-18,			(Se at No-30)
41	8405/2022	23.02.2022	BLAPL-31/2022	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-23		CRMINAL MISC-2	(Se at No-17)
41	8406/2022	23.02.2022	ABLAPL - 13176/2021	NIRANJAN SAHOO	GENERAL		Order Dtd. 2021-12-03			(Se at No-17)
41	8407/	23.02.2	FA-	NIRANJAN	GENE		PetitionAnnexure		FIRST	(Se

4	2022	022	222/2000	SAHOO	RAL		,		APPEAL	at No-2)
415	8408/2022	23.02.2022	WP (C) - 3849/2012	P.K.PARIDA	GENERAL		Order Dtd. 2016-02-26		WRIT BRANCH-8	(Seat No-29)
416	8409/2022	23.02.2022	OJC-3488/2002	R.C.MISHRA	GENERAL		Order Dtd. 2015-01-29		WRIT BRANCH-8	(Seat No-40)
417	8410/2022	23.02.2022	WP (C) - 7114/2021	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No-40)
418	8411/2022	23.02.2022	WP (C) - 2876/2022	P.K.MISHRA	GENERAL		Order Dtd. 2022-02-10		WRIT BRANCH-2	(Seat No-6)
419	8412/2022	23.02.2022	WP (C) - 17274/2020	J.R	GENERAL		Order Dtd. 2022-02-18			(Seat No-6)
420	8413/2022	23.02.2022	WP (C) - 290/2006	J.R.SAHO	GENERAL		Order Dtd. 2008-07-17		WRIT BRANCH-8	(Seat No-41)
421	8414/2022	23.02.2022	WP (C) - 4935/2020	M/S. PADMANAVA JENA	GENERAL		Order Dtd. 2020-03-17			(Seat No-41)
422	8415/2022	23.02.2022	WA-348/2020	G.C. JENA	GENERAL		Order Dtd. 2021-04-21		WRIT APPEAL	(Seat No-1)
423	8416/2022	23.02.2022	ABLAPL - 10498/2020	G.JAYASINGH	GENERAL		Order Dtd. 2022-02-15			(Seat No-1)
424	8417/2022	23.02.2022	WPC (OA) - 4302/2010	R.K.MOHAPATRA	GENERAL		Order Dtd. 2022-02-09			(Seat No-1)
425	8418/2022	23.02.2022	WPC (OA) - 1468/2011	R.K.MOHAPATRA	GENERAL		Order Dtd. 2022-02-10			(Seat No-1)
426	8419/2022	23.02.2022	WPC (OA) - 556/2011	R.K.MOHAPATRA	GENERAL		Order Dtd. 2022-02-10			(Seat No-1)

42	8420/2022	23.02.2022	WP (C) - 7504/2008	A.SAHU	GENERAL		Order Dtd. 2008-12-18		WRIT BRANCH-6	(Serial No-25)
42	8421/2022	23.02.2022	WPC (OA) - 1883/2012	B.CH. PANDA	GENERAL		Order Dtd. 2022-02-17			(Serial No-25)
42	8422/2022	23.02.2022	WPC (OA) - 998/2012	G.S.MOHANTY	GENERAL		Order Dtd. 2022-02-21			(Serial No-25)
43	8423/2022	23.02.2022	ABLAPL - 602/2021	M.R.BARIK	GENERAL		Order Dtd. 2022-02-09			(Serial No-25)
43	8424/2022	23.02.2022	WP (C) - 6129/2008	P.C.MOHANTY	GENERAL		Order Dtd. 2008-04-04		WRIT BRANCH-6	(Serial No-35)
43	8425/2022	23.02.2022	WP (C) - 9062/2009	G.N. JEE	GENERAL		Order Dtd. 2010-08-11		WRIT BRANCH-8	(Serial No-43)
43	8426/2022	23.02.2022	WP (C) - 4980/2018	I.PANDA	GENERAL		Order Dtd. 2020-02-24			(Serial No-43)
43	8427/2022	23.02.2022	MATA-41/2018	G.SUNDARA	GENERAL		Order Dtd. 2022-02-10			(Serial No-43)
43	8428/2022	23.02.2022	MATA-31/2019	G.SUNDARA	GENERAL		Order Dtd. 2022-02-10			(Serial No-43)
43	8429/2022	23.02.2022	WP (C) - 26234/2021	I.PANDA	GENERAL		Order Dtd. 2021-09-03			(Serial No-43)
43	8430/2022	23.02.2022	AHO-10/1993	K.C.PANDA	GENERAL		Order Dtd. 2019-08-07			(Serial No-43)
43	8431/2022	23.02.2022	WP (C) - 39530/2021	SUDHANSU SEKHAR JENA	GENERAL		Order Dtd. 2022-01-12			(Serial No-43)
43	8432/2022	23.02.2022	CMP-649/2021	SUDHANSU SEKHAR JENA	GENERAL		Order Dtd. 2022-02-10			(Serial No-43)

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44 0	8433/ 2022	23.02.2 022	CRLMC- 2144/2 021	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 02-23			(Se at No- 43)

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